

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-1808/ND/2019

IA/3446/2021, IA/5105/2021, IA/5916/2021

IN THE MATTER OF:

M/s. Tata Capital Financial Services Ltd.

.....Applicant

Vs.

M/s. Baldeo Metals Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Prabhat Ranjan Singh
For the Respondent : Kamal Agarwal Adv for R3 SB Ornaments in IA 3446 of 2021 and R7 in IA 5916 of 2021, Rajesh Bohra And Sangeeta Bohra Advocate for Respondent no 4 IA No 5916/2021, Mr. Nakul Mohta, Mr. Amulya Upadhyay, Advs. for R 1 & R 23

ORDER

Due to paucity of time, list this matter on **20.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**